

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 15
C.P. (IB)/300(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **19.06.2023**.

NAME OF THE PARTIES: **MICRO CAPITALS PRIVATE**
 LIMITED
 V/S
 AARYA EQUITY (INDIA)
 PRIVATE LIMITED

Section 7 of the IBC, 2016

ORDER

Mr. Lalit Joshi Ld. Counsel appearing for the applicant is present. List this matter on Board on 12.07.2023.

Sd/-

Sd/-

ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

H. V. SUBBA RAO
MEMBER (JUDICIAL)

Jagdish